MR. CHAIRMAN: If you hear me for one minute, you will not require it-(Interruptions) Mr. Bhupesh Gupta, under the rules, as i view them, and under the practice which obtains in this House, I am not a mere post office between Mr. Malik and the Privileges Committee. I have some duty to perform—because a Minister may be charged wrongly, a false document may be brought, a false newspaper report may appear, all types of things may happen. Already the word "probably" disappeared from the last document which has been put before me. There was this "Probably" even accord, ing to the Chief Minister there. I think we will stop at that.

DR. RAFIQ ZAKARIA; What you have said is completely borne out by what May says in this connection in May's Parliamentary Practice. I would like to tell Mr. Bhupesh Gupta that as far as these kinds of privileges are concerned where the Ministers are accused of having made a wrong statement, this is the practice. After all, the Ministers give their replies on the basis of the information that is supplied to them, they have no personal knowledge. Therefore, May says that unless deliberately a Minister....

MR. CHAIRMAN: But I have already given a ruling on that.

DR. RAFIQ ZAKARIA: That is why you have to satisfy yourself that prima *facie* there is a case of breach of privilege. Therefore, what Mr. Bhupesh Gupta has said is not what

MR. CHAIRMAN: You are quite right. I have laid it down. I think the matter may rest here till tomorrow because I have got everything now in my hand. Mr. Malik and everybody else may feel assured that I will go through them and come back. Now, will you come and take the Chair?

श्री रामेश्वर सिंह: श्रीमन् . . .

श्री शिव चन्द्र शा: एक वात की सफाई नहीं हुई।....

श्री सभापति : ग्राप थोड़ा बंद करें तो ग्रन्छा होगा । ग्राप बोलना गुरू करेंगे तो मैं ज्यादा जल्दी भाग जाऊंगा ।

श्री रामेश्वर सिंह: श्रोमन ...

PERSONAL EXPLANATION BY SHRI C. M. STEPHEN, MINISTER OF COMMUNICATIONS

[Mr. Deputy Chairman in the Chair]

THE MINISTER OF COMMUNI-CATIONS (SHRI C. M. STEPHEN): Sir, with your permission, I rise to discharge an unpleasant duty by way of a personal explanation—unpleasant because it seems out of certain observations which a parliamentarian for whom I have the highest respect, Mr. Bhupesh Gupta, made yesterday. I would not like to enter into a controversy with him because he is one of the parliamentarians whom I hold in high esteem. Now yesterday he said that I went to Calcutta and gave a call for the overthrow of the Government of West Bengal and made that charge, as is usual with him, with a hammer and tong against me in language which could have been a little modest. That is all I could say.

There are two questions. One whether I gav_e a call like that. Second, because I am a Minister, I am barred from making such a call. My humble submission is that I never mad_e a call for the overthrow of that Government. In today's Pat?-iot the correspondent from Calcutta reports like this;

"But Mr. Stephen, perhans uncertain of Prime Minister Indira Gandhi's mind, refused in Calcutta to endorse Mr. Panja's battle-cry. Instead he modified it with a general exhortation to "wipe ou Marxism from Bengal and Kerala'"

[Shn C. M. Stephen]

Now in the Statesman the report is like

"The Congress (I) leader, Mr. C. M. Stephen, said here on Sunday that he did not want to make any comment on the State Congress (I) slogan, "CPI(M), quit Bengal" because the CPI(M) would immediately allege that a Union Minister was providing inspiration to the movement. But he said that the "reactionary, authoritarian and. foreign inspired philosophy pf the Marxists should be wiped out" I take the slogan in this sense. 1 do not want Mr. Jyoti Basu himself to be thrown into the Bay of Bengal...He said that it did not matter if the Left Front Government remained in office. He was sure it would collapse on its own. But he told the meeting that the Communists had betrayed the country."

Now from this it is clear. . . .

SHRI BHUPESH GUPTA (West Bengal): I quoted from the *Times of India*.

SHRI C. M. STEPHEN: Now there are three things; (i) philosophy of the party; (ii) the party; and (hi) what the party is doing in the Government. In West Bengal the party being a constituent of the Government the United Front Government is a party to what it is doing. The Marxist Pary is a constituent of the United Front Government. Apart from the Government, there is the party and there is the philosophy of the party. I attack the philosophy of the party and its performance from 1921 onwards saying that at crucial stages in the history of the country the Marxist and the Communist Party have betrayed us. I told this to my workers; it was not a public meeting. And I said that this philosophy of violence and murder must be wiped out from India because that stands as a hinderance for the socialist revolution of the nation. You may differ. The question is whether an attack on a philosophy is an attack on the Government. Mr. Gupta says that if I attack a philosophy, then I attack the party and if I attack the party, I attack the Government of which that party is a constituent. That means, when I attack any party, not the Government, then I am asking for the overthrow of the Government. I made it very clear that I do not mind the Government remaining.

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As far as I am concerned, every Minister has got two personalities. He is a Minister and he is a political being. And as a political being I have got certain functions to perform, which I will continue to perform, Whether any party is in the Government or not is absolutely irrelevant as long as the party exists, and contests between that party and other parties continue. It makes no difference whether my party is in Government or outside. It makes no difference whether their party is in Government or outside. The contest between the two parties will have to continue. It can never abate at all, and let us not become nervous when that is stated and when I attack the philosophy. If they can call our party as authoritarian, if they can call our party as reactionary, if they can call our party as bourgeois-oriented party, if they can call our party as an American-inspired party, please give me the freedom as a political being, in spite of myself being a Minister, to call you authoritarian, reactionary, anti-socialist or inspired.

I must add, the controversy will have to continue. Certainly, my party 'is in Opposition there. Every Opposition party would like the Government to go and itself to come in. The question is: What is the method? If a Constitutional provision at the Centre is misused, you can attack. If an extra-Constitutional method is used, you can attack. If I carry a campaign to corrode the base of the

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party there, and to pull down their Government, which is possible, then you cannot attack me. The failure of the Janata Government was because the base was lost. The attack was going on. This freedom is a privilege, a right and a duty of an Opposition party. 1 did nothing more than that. And I made it very clear that I did not mind the Government going on because, according to me, we are not interested in pulling down anybody because we believe leaving the Government to stew in their own juice. They are stewing already. This is very clear from the results of the Panchayat elections. It is very clear from the Chatra Parishad elections there. {Interruptions} One minute. Let me complete. Out of 280 members elected in the Chatra Parishad elections, 250 members were elected from the colleges. (Interruptions)

Personal Explanation

M. KALAYANSUNDARAM (Tamil Nadu): On a point of order.

MR, DEPUTY CHAIRMAN: Please hear him.

SHRI M. KALAYANSUNDARAM Is it a personal explanation?

SHRI C. M. STEPHEN: Yes, it is. Another important thing is this. When Mr. Bhupesh Gupta complains against us, may I mention another matter also? Here is a news report coming today of the West Bengal Government going to Punjab and giving a call to pull down that Government. Here is a report. Have they got the right? He says that he went there to open, to inauguarate, a Left Front exhibition there. Whether it is in his jurisdiction to go to Punjab and inaugurate a West Bengal exhibition there, I do not know. He has said:

.the Left Front Government in West Bengal was 'apprehensive' of Mrs. Indira Gandhi's moves be-

cause she was known for toppling non-Congresp-I (Government

"He added that in Punjab there was a 'weak' Government and the Congress-I people themselves might topple it. In Andhra Pradesh Chief Miniser Dr. Chenna Reddy was 'listed to go', and the next turn might be of the Karnataka Chief Minister."

Therefore, the West Bengal Minister can go to Punjab and attack the Punjab Government, he can attack the Andhra Pradesh Government, he can attack the Karnataka Government, he can attack Mrs. Indira Gandhi a_s a toppler of non-Congress (I) Government, and we should hear it, keep our mouths shut and do nothing at all! This is his privilege. He says. This is what he was saying.

The second point which Mr. Bhupesh Gupta raised was very painful. He emphasised on the money that was spent on my travel to Calcutta. I went on official duty. Even otherwise, is it that a Minister who goes anywhere, should not open his mouth? Is it that he should not meet party members, and if he meets his party members, then immediately that money that is used for the purpose of official tour must be refunded? If that is the case, then if I devote five minutes' time for meeting Congress workers, on that basis you will ask me to make a proportionate refund from the salary that I am getting. That is what will happen. Is it the position that we must take? Let us not be small in the approach of these things. We are political beings going around. If Mr. Bhupesh Gupta goes out with a Select Committee, he may have to meet members of his party, he may have to talk to them, even while collecting money from the Rajya Sabha. Even so, when I go, I may

[Shri C. M. Stephen] have to meet my party members. We will have to take up this position because we are political beings.

One more explanation I wanted to give. He spoke about the statement that I made On telephones. I clarified my stand in the Lok Sabha. I said: the telephone may be surrendered. This was misquoted. I said it here itself, because Mr. Dhabe raised the question of rebate. I told him that this is not part of the contract. Then he insisted on the rebate. I said, you surrender your telephone if you want a rebate on the money that is given, not on the basis of unsatisfactory service. (Interruptions). That is on record. I said it here, i said nothing more than that there. Although it was misquoted, I clarified it. 1 called a press conference the next day and I clarified it. Only if a subscriber insists that he must have the money back, then only he may surrender the telephone. If it is unsatisfactory service, we own up that it is unsatisfactory to a certain extent. We own up the responsibility to correct it. There are certain constraints. In spite of these constraints, things can be improved. All efforts will be made to improv_s it. There my stand is apologetic. But when there is the demand for rebate, then my stand is, "Please surrender the telephone back; I cannot agree to that"

SHRIMATI PURABI MUKHOPA-DHYAY (West Bengal): Why?

SHRI C. M. STEPHEN: That is a different matter.

SHRIMATI PURABI MUKHOPA-DHYAY: Why should it be surrendered?

SHRI C. M. STEPHEN: I am only making a personal explanation, it is only with respect to the rebate that I said it, not with respect to the other thing. was not in a challenging

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mood planation that I wanted to make.

MR. DEPUTY CHAIRMAN: Now, we go to Calling Attention

SHRI BHUPESH GUPTA: Sir, I was mentioned

MR. DEPUTY CHAIRMAN: No ...

SHRI BHUPESH GUPTA: i was mentioned again and again.

MR. DEPUTY CHAIRMAN: No, I do not allow it.

SHRI BHUPESH GUPTA: You have to hear me ____(Interruptions).

MR. DEPUTY CHAIRMAN: I do not allow it. It is against the rules.

SHRI BHUPESH GUPTA: This is a serious matter -----

MR. DEPUTY CHAIRMAN: You seek a personal explanation. terruptions).

SHRI BHUPESH GUPTA: Kindly hear me.

SHRI P. RAMAMURTI (Tamil Nadu): You allowed him to give more tha_n a personal explanation—a lecture.

MR. DEPUTY CHAIRMAN: It was a personal explanation.... (Interruptions). I would like to read rule 241.

SHRI BHUPESH GUPTA: I would like to put the record straight.

MR. DEPUTY CHAIRMAN: I do not allow it. Mr. Bhupesh Gupta will not go on record. (Interruptions) This is the rule. Please take your seat. Rule 241 says:

"A member may, with the permission of the Chairman, make a personal explanation although there is

no question before the Council, but in this case no debatable matter may be brought forward, and no debate shall arise."

Therefore, there is no question of a debate.

(Shri Bhupesh Gupta continued to speak.)

Mr. DEPUTY CHAIRMAN; I do not allow it.

(Shri Bhupesh Gupta continued to speak.)

MR. DEPUTY CHAIRMAN: This is not debatable. I do not allow it.

(Shri Bhupesh Gupta continued to speak.)

MR. DEPUTY CHAIRMAN; This is not going on record.

(Shri Bhupesh Gupta continued to speak.)

MR. DEPUTY CHAIRMAN: We now go to the Calling Attention. Please take your seat. Mr. A. G. Kulkarni.

(Shri Bhupesh Gupta continued to speak.)

श्री रामेश्वर सिंह (उत्तर प्रदेश) : श्रीमन, ग्राप ग्रपने वचन पर रहिये । ग्रापने कहा था कि स्टीफन साहब को बोलने दीजिए फिर ग्रापकी वात मैं सुनुंगा

श्री उपसभापति : यह विषय सदन के सामने नहीं है तो किस दिषय पर **प्रापकी वात स्**नें । कालिंग-प्रटेन्शन होने दीजिये ।

श्रीरामेश्वरसिंहः श्राप एक मिनट मेरी बास सुनिये।

श्रो उपसभापति : कोई ऐसा विषय नहीं है सदन के सामने । पहले कुलकर्णी (Interruptions) मैं सारी नहीं बैठा हं। मैं ग्रापकी बात सुनने बात नहीं सुनुंगा । 830 RS-6.

(Intrruptions) This is not a matter for debate. Mr. A. G. Kulkarni.

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SHRI S. W. DHABE (Maharashtra): My name also has been mentioned...

MR. DEPUTY CHAIRMAN: He was replying to the point raised by you. Please take your seat.

SHRI S. W. DHABE: Telephone has nothing to do with that controversy...

MR. DEPUTY CHAIRMAN: Let u_s not have a debate on this. Shri A. G. Kulkarni.

SHRI S. W. DHABE: If you do not allow me to speak 1 will have to walk out.

MR. DEPUTY CHAIRMAN: Please take your seat.

SHRI JAHARLAL BANERJEE (West Bengal): Why don't you allow him?

MR. DEPUTY CHAIRMAN: I cannot allow. We will take up Calling Attention. Please do not disturb...

{.Interruptions).

श्री रामेश्वर सिंह: ग्रापने कहा था कि स्टीफन साहब को बोलने दीजिये फिर मैं आपकी वात स्नृंगः ।

श्री उपसभापति : इस तरह का कोई प्रश्न सदन के सामने नहीं है।

अहरामेश्वर सिंह: : श्रीमन्, श्रापने कहा था

श्री उपसभापति : ऐसा कोई विषय है नहीं ।

SHRi S. W. DHABE: I only want to say...

MR. DEPUTY CHAIRMAN: I won't allow you. Please take your seat.

SHBI S. W. DHABE: If you do not allow me to break, I walk out.

(At this stage the hon. Member left the Chamber.)

श्री रामेश्वर सिंह: श्रीमन्, ग्राज के श्रखवार में है कि सरकार क्या कर रही है। सरकार ने ...

MR. DEPUTY CHAIRMAN: This will not go on record. You cannot refer to a matter whih is not permitted by me or by the Chairman. I won't allow you. Mr. A. G. Kulkarni.

(Shri Rameshwar Singh continued to speak.)

श्री उपसमापति : मैं इसको उठाने की परमीणन नहीं देता हं।

SHRI JAHARLAL BANERJEE: On la point of order. Is it not proper that when in the course his personal explanation some reference is made to some hon. Member who is present here, he should be given an opportunity to clarify his statement?

SHRI C. M. STEPHEN: No reference was made.

MR. DEPUTY CHAIRMAN: Certain matters were raised earlier by the hon. Member and the Minister was only replying to that. Again, the hon. Member should not reply.

SHRI JAHARLAL BANERJEE: You should be impartial. The Member who is referred to must get some opportunity to give his personal explanation. I think this is proper.

MR. DEPUTY CHAIRMAN: Please take your seat. Mr. A. G. Kulkarni.

SHRI JAHARLAL BANERJEE: As a protest against the partial attitude of the Chair, I walk out.

(At this stage the hon. Member left the Chamber.)

भी रामेश्वर सिंह: हमें श्रापका श्रादेश शिरोधार्य होगा...

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श्री उपसमापति : कालिंग-प्रटेन्शन पर पहले प्रश्न पूछने दीजिये । आप इस बारे में अपलग से प्रक्त पुछिये...

(Interruptions)

श्री कल्पनाथ राय: (उत्तर प्रदेश): (Interruptions). श्राप

श्रीरामेश्वर सिंह: इस तरह ... (Interruptions).

श्री उपसमापति: श्राप मुझ से बात करिये । श्राप उनसे बात मत करिये । (Interruptions)

श्री हत्मदेव नारायण यादव (विहार) : हम लोगों को उंगली दिखाने . . . (Interruptions)

श्री उपसभापति : ग्राप बैठ जाइये . . . (Interruptions) Order, please. (Interruptions) Order, please. Mr. Kulkarni. (Interruptions) Order, please. Order please.

श्री हम्मदेव नारायण यादव : यह कैसे कह रहे हैं....

(Interruptions)

श्री करूपनाथ राय: उपसभापति जी. (Interruptions).

श्री रामेश्वर सिंह : ऐसे चलेगा . . . (Interruptions).

श्री उपसभापति : मैं सब को मना कर रहा हं। सब लोग स्थान ग्रहण करें... (Interruptions)

श्री रामेश्वर सिंह : उपसभापति महोदय...(Interruptions)

Personal Explanation

श्री कल्पनाथ राम : उपसभापति महोदय, उनको ग्रापने नहीं रोका तो मैं श्रापको... (Interruptions) यह उनके बोलने का ढंग है.... (Interruptions)

श्री उपसमापित : कुछ भी सुनाई नहीं देता है । श्राप स्थान ग्रहण करें । (Interruptions) कुछ भी रिकार्ड में नहीं जाएगा । (Interruptions)

[Shri Kalp Nath Rai continued to Speak] (Interruptions)

(Shri Rameshwar Singh continued to speak.) (Interruptions)

श्री उपसभापति : पहले विषय तो श्राने दीजिए (Interruptions) विना किसी प्रश्न के प्वाइंट श्राफ श्राइंट कैसे हो सकता है। (Interruptions) कोई सवाल नहीं है.... (Interruptions)

(Shri Rameshwar Singh continued to speak.) (Interruptions)

श्री उपसभापित: आप बैठिए . . .
(Interruptions) कुछ सुनाई नहीं दे रहा मैं
सब से कह रहा हूं बैठ जाइये (Interruptions)
कृष्या बैठ जाइये, एक एक करके बात कहिये
(Interruptions). Unless you cooperate, how do you expect the House
to go on? (Interruptions).

(Shri Sultan Singh continued to speak.) (Interruptions)

श्री सत्यपास मलिक (उत्तर प्रदेश) : उपसभापति महोदय,... (Interruptions) श्री उपसभापति : आप बैठेंगे तभी तो सुनेंगे . . (Interruptions) I canno hear anything now. . (Interruptions

श्री प्यार लाल कुरील उर्फ प्यारे लार तालिब उनबी (उत्तर प्रदेश): उपसभापरि जी (Interruptions)

श्रो उपसभापति : बैठ जाइये, लीड ग्राफ दी हाउन्स को सुनिये (Interruptions)

(Shri Rameshwar Singh continued speak.) (Interruptions)

THE MINISTER OF COMMERCAND STEEL AND MINES (SHE PRANAB MUKHERJEE): It is no used accusing each other and wasting of time. Sometimes it happens that he Members want to raise their poin And they can do it. It is for you take care of it and take note of the fact. But my point. (Interruption:

Mr. Jha, you cannot make the comment in this way. I am sorry you cannot make any comment in the way. If you behave in this way, shall have to take note of it. I hard interfere when others are speaking But if some Members like Mr. Jubehave in this manner, I am sorry shall have to take notice of it. I wat o seek your cooperation.... (Interntions).

AN HON, MEMBER: Is it a thre (Interruptions).

SHRI PRANAB MUKHERJEE: is not a threat. But I am sorry t if things go on like this every d we are not going to accept this ption. You can make out your po Nobody is going to put any obstition. But when I rise on my I even Mr. Shiva Chandra Jha does allow me... (Interruptions). W

I was going to seek your permission for was to impress upon the leaders and Members of the Opposition parties that they can muke their points. Normally, after the Question Hour is over, we are allowing certain time to make various points. But let us have some understanding by having certain time-limit even for raising points. It is laready nearly forty minutes. Let u_s decide that it will be for 15 or 20 or 30 minutes and let the points be made out. We must put an end to it. ail, we have. to transact some business. But I am not permitted to speak, i will see to my Members. I can control them. I can tell them not to disturb. But, at the same time, I would like to state that you must put an end to this. If you say, 'All right, for half-an-hour this business wil] go on', we can accept it. But if for thirty or forty minutes... (Interruptions). The normal business should go on. This is my submission. (Interruptions)

SHRI NARENDRA SINGH (Uttar Pradesh): Sir, on a point of order ... (Interruptions).

SHRI BHUPESH GUPTA: He has made a very reasonable statement— Mr. Pranab Mukherjee. I think we should respond to it. (*Interruptions*).

SHRI NARENDRA SINGH: On a point of order. (*Interruptions*).

SHRI BHUPESH GUPTA: If we ?et up, you allow us. If you allow Members to speak, then all this would not have happened and the ime would not have been spent like his

MR. DEPUTY CHAIRMAN: There s no end to anything. (*Interruptions*).

SHRI BHUPESH GUPTA: I think lat cooperation will come that way. *nlerruptions*)

श्रीनरेन्द्रसिंहः प्वाइंट ग्राफ ग्राडंर है सर ।

श्री उपसभापति : क्या है?...

(Interruptions)

SHRIMATI PURABI MUKHOPA-DHYAY: You might have noticed that when the Leader of the House got up to intervene, to appeal, we all kept quiet. Only one Member said something—even that sitting in his place. I never expected that the Leader of the House will just put up a threat. (Interruptions).

SHRI PRANAB MUKHERJEE: It is not a threat. (Interruptions).

SHRIMATI PURABI MUKHOPA-DHYAY: Please... (Interruptions) He also said.... (Interruptions).

MR. DEPUTY CHAIRMAN: You address the Chair, Madam.

SHRIMATI PURABI MUKHOPA-DHYAY: You being the custodian of this House or the Chairman being the custodian of this House, we expect that when an issue is raised in this House there will be some decency, some decorum. And we are here to cooperate—not only to oppose. We oppose the policies of the Government. We are not having any individual grudge against anybody.

MR. DEPUTY CHAIRMAN: That is all right.

SHRIMATI PURABI MUKHOPA-DHYAY: Nobody should take it at personal level. What happens is... (*Interruptions*) I will take one second. Mr. Dhabe's name was mentioned by ...

MR. DEPUTY CHAIRMAN: Here you are not correct.

SHRIMATI PURABI MUKHOPA-DHYAY: Mr. Dhabe made a certain point to which he replied... (*Interruptions*) Mr. Dhabe wanted to say as

to what the question was and what his reply was. If he had not mentioned Mr. Dhabe's name, Mr. Dhabe would certainly not have got up. It was going On between Mr. Dhabe

and Mr. Stephen's thing ______ (Interuptions) We all kept quiet. Now, if you just steamroller everything and say, 'Nothing will go on record', then, why are we here?

MR. DEPUTY CHAIRMAN: Please tell me how the proceedings can go on.

SHRIMATI PURABI MUKHOPA-DHYAY: You use your discretion. Mr. Pranab Mukherjee is the Leader of the House. I do not know if any other Leader of the Houss got this much cooperation in the past as Shri Mukherjee gets from all the parties of the Opposition. It is correct that we should not waste time. You use your discretion. But you should not Steamroller us.

(Interruptions)

MR. DEPUTY CHAIRMAN: Mr. Ttfarendra Singh is standing. You decide amongst yourselves as to who wants to speak, i cannot allow all of them.

श्री सदाशिव बागाईतकर (महाराष्ट्र): उपसभापति जी, मैं दो चीजें श्रापके सामने रखना चाहता हूं। कल से इस सदन में ... (Interruptions)

श्री उपसभापति: ग्राज के विषय पर बोलिए, कल को छोड़िये।

श्री सदाशिव बागाईतकर: उपसभा-पति जी, हम तो चाहते हैं कि सदन की कार्यवाही सब ठीक से चले, कोई मतभेद की बात नहीं है... (Interruptions)

श्री उपसमापति : ऐसी वात कहां है ?

श्री संवाशिव बागाईतकर: : मेरी वात सुनिये । कल जब शोरोगुल हो रहा था, मैंने श्रपनी श्रांखों से देखा कि केसरी जी वहां से श्राकर के लोगों को उकसा रहे थे । यह शोभा नहीं देता। ग्रगर मैं गलतवयानी कर रहा हूं तो ग्रांप मुझे सजा दे सकते हैं। श्री केसरी जी लोगों को उकसा रहे हैं। यह ठीक नहीं है।

दूसरी वात ...

श्री उपसमापति : ग्राप छोड़िये इसको ।

श्री सदाशिव बागाईतकर : दूसरी बात, कोई मेंबर किसी दूसर मेम्बर को इस तरह से धमकाए...

श्री उपसभापितः वह धमकाने की बात नहीं है...

(Interruptions)

श्री सदाशिय बागाईतकर: दूसरी बात मैं श्रापेस यह कहना चाहता हूं कि कोई सदन का सदस्य दूसरे मेंबर को धमकाए कि श्राप बाहर श्रा जाएं, हम देख लेंगे—यह ठीक नहीं है। इस तरह की धमकियां इस सदन में कल से हो रही हैं।

श्री उपसमापित : सब भादमी बोलेंगे... (Interruptions) कहां तक ठीक है... (Interruptions).

श्री सदाशिव बागाईतकर: तीसरी बात श्रापके सामने रखना चाहता हूं... (Interruptions)

श्री उपसमापति : श्रव समाप्त करिए भाष।

श्री सवाशिव बागाईतकर : तीसरी बात जो मैं कह रहा हूं कि सदन के नेता ने बात कही, मैं उनकी सब बाते से सहमत हूं। एक बात कहूंगा उन्होंने कहा कि ग्रगर जोरोगुल होग We shall have to take note of it. have strong objection to this. Eve the Leader of the House cannot tak note of it. jt is for you to take not

[श्री सदाशिव बगाईतकर]

E can understand Mr. Chairman saying it. But Mr. Pranab Mukherjee said that "We will have to take note of it"

SHRIMATI PURABI MUKHOPA-DHYAY: This shows their attitude.

श्री सदाशिय बागाईतकर: उपसभापति जी...

श्री उपसभापति : श्राप श्रपनी बात समाप्त करिए ।

SHBI SADASHIV BAGAITKAR: The Leader of the House has said, "We shall take note of the obstructions". My submission is that it is not for him or for anybody else to take note of anything. It is for the Chair to take note. I hope that the Leader of the House will make amends and accept that even in matter which he considers disorderly, it is the Chairman which can take a decision and not he. That is all, Sir.

SHRI PRANAB MUKHERJEE: I would only like to tell him that it is the duty of the Leader of the House to help the Chair to conduct the Business of the House.

SHRI JAHARLAL BANERJEE: I am on a point of order. (Interruptions) .

संसदीय कार्य विभाग में राज्यमंत्री (श्री सीताराम केसरी): उपसभापति जी, जैसा हमारे माननीय सदस्य ने कहा कि मैंने किसी तरह का संकेत किया . . . (Interruptions) देखिये, मैं श्रापसे कह रहा था कि कोई हल्ला मत्त कीजिए, श्रापने उलटी

बात लेकर शुरू कर दी । आज तक मैंने क्या कभी कहा है कि आपके खिलाफ बोलिए . . . (Interruptions)

श्री उपसभापति: एक बात मैं कहना चाहता हूं... (Interruptions) पहले श्राप ग्रासन ग्रहण करिए.. (Interruptions) बैठ जाइये।

श्री शिव चन्द्र झा (बिहार): मेरी वात एक मिनट के लिए गुनिये.... (Interruptions) सदन की कार्यवाही... (Interruptions)

श्री उपसभापति: श्राप बैठिये... (Interruptions) नहीं श्राप फिर कह सकते हैं.. (Interruptions)

श्री शिव चन्द्र झा: उपसभापति महोदय, . . . (Interruptions)

श्री उपसभापति : श्राप बैठ जाइए।

श्री **शिव चन्द्र क्षा**ः श्राप मुझ को सुन लीजिए ।

श्री उपसभापति : मैं फिर सुनूंगा । पहल श्राप बैठ जाइए ।

श्री शिव चन्द्र झा: गृह मंती ग्रीर लीडर झाफ द हाऊस ने जो कहा हैं... (Interruptions) मेरा कहना है कि उन्होंने...

MR. DEPUTY CHAIRMAN: This cannot go on like this. Mr. Jha, you have to hear me first. Then I will hear you. Now, you please take your seat.

एक बात मैं माननीय सदस्यों से कहना चाहता हं ... (Interruptions) ... श्राप बैठिए, कि जो प्रश्न सदन के सामने ऐसे वैधानिक ग्राते हैं, मैं यह निवेदन करूंगा एक ही दल के सब सदस्य हाथ उठाएंगे तो मैं सब सदस्यों को आज्ञा नहीं दे सकता । मैं उनसे श्रनुरोध करूंगा, बारी बारी से--कोई महत्वगुणं प्रक्त है तो-पार्टी की तरफ से एक एक आदमी बोल तो सुना भी जा सकता है और उस पर कुछ बात भी हो सकतो है। अब लोक दल में सब लोग हाथ उठाते जा रहे हैं । उनके व्हिप बागाईतकर साहब को सना है। अब हर प्रश्न पर हर मेंबर बोलेगा एक पार्टी का तो सदन की कार्यवाही नहीं चल सकेगी । एक घंटा हो गया, कार्लिंग भ्रटेन्शन नहीं हुआ । मैं सदस्यों से कहंगा ग्रीर खास कर हर एक दल के नेताओं से कहंगा, वे इस बात पर विचार करें कि क्या कार्लिंग भ्रटेन्शन का पूरा समय इस तरह की बातों में समाप्त किया जाए ? ग्रगर कार्लिंग ग्रहेन्शन को लिया जाए तो फिर कितना समय उसके लिए दिया जाएगा? यह विचार करना पड़ेगा।

ग्रच्छा कहिए सिस्टर झा भ्रपनी बात ।

श्री रामेश्वर सिंहः उपसभापति महोदय, कल जो...

श्री उपसभापति: मैंने श्रापको परमिशन नहीं दिया है । मैं मिस्टर झा को सून रहा हं।

श्री शिव चन्द्र झा: उपसभापति जी, सदन की कार्यवाही ठीक से चले, कोई होहल्ला नहीं मचे, यह हम लोगों की कामना है, जितना नेता-सदन की है उस से कई गुना ज्यादा है...

श्री उपसभापति : बहुत धन्यवाद है ।

श्रीशिव चन्द्र झाः मुझे वह दिन याद है... (Interruptions)

श्री उपसमापति : श्रपना प्वाइंट कहिए ।

श्री शिव चन्द्र झा: ग्रमी सुनिएगा। मुझे वह दिन याद आता है जब इस बेन्ज से, यहां से, उन्होंने श्रखबार वालों को सी ग्राई ए एजेण्ट कहा था...

श्री उपसमापति : वह प्रश्न नहीं है...

श्री शिव चन्द्र झाः . . . वड़ा हंगामा हम्रा। लेकिन फिर भी उसको संभाल लिया । कम से कम एक मिनट सून लीजिए । श्रभी जब श्रपने नेता सदन साहब बोल रहेथे तो बोले जा रहे थे। मैंने यह कहा कि यह काम तो भ्रध्यक्ष का है...

श्री उपसभापति: वह ग्राप कह चुके

श्रीशिव चन्द्र झाः उस पर वह ग्राग-बबुला हो गए । कहा, ग्राई विल टेक नोट भ्राफ इट । मैं कहना चाहता हूं, दो बातें हैं। पहली वात तो यह है कि जिस समय से ये लोग पावर में भ्राए हैं तभी से हम लोगों ने भी नोट ले लिया है और इसकी हमें कोई चिन्ता नहीं है . . . (Interruptions)

श्री उपसमापति: ग्रव सदन की ग्रागे की कार्यवाही को चलने दीजिए । बैठ जाइये 🗁

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Rise in prices of Essential Commodities

SHRT ARVIND GANESH KUL-KARNI (Maharashtra); Sir, I beg to call the attention of the Minister of Civil Supplies to the rise in prices of